

(b) if so, the terms of reference of the Committee and its scope of functions and when the Committee will submit its report in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY):

(a) The Advisory Council on Non-Ferrous Metals had appointed a Committee to look into the recovery of secondary non-ferrous metals. This Committee is collecting details of availability of scrap and will suggest various possible measures for recovery of metallic values from residues and wastes in the country.

(b) The terms of reference of the Committee are :

- (1) Study of the potential of the scrap generation in the country.
- (2) Position of utilisation of the scrap at present.
- (3) Methods of collection of scrap and further scope of improvement.
- (4) Classification of various types of scrap.
- (5) Position of the facilities for refining of scrap and residues in the country and scope for further improvement.
- (6) Suggestion for better and greater utilisation of scrap in the country. The Committee is expected to submit its report in four to five months.

Settlement of ex-servicemen in border areas

4523: **SHRI P.C. ADICHAN :**
SHRI HIMATSINGKA :

Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal to settle ex-servicemen in the border areas, especially in Jammu and Kashmir (including Ceasefire line), NEFA and Nagaland for ensuring security of the borders; and

(b) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) and (b). The Central Government welcome and have been encouraging the resettlement of ex-servicemen in border areas. Various schemes in this connection are under consideration of the State Governments and the Union Territories.

The above question was recently discussed at a conference of the Chief Secretaries of States. It was concluded that scope for resettlement on the borders existed in some States like Gujarat, Rajasthan, Himachal Pradesh and NEFA, while in other States including Jammu & Kashmir and Nagaland, the scope was very limited. The States and Union Territories, have, however, agreed to undertake detailed surveys before the schemes are taken in hand. It will not be in the public interest to disclose the details of the schemes.

रति रोग

4524. श्री भारत सिंह चौहान : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नवम्बर, 1970 में राजस्थान में हुए इंडियन मारेल एण्ड सोशल हैल्थ आर्गेनाइजेशन के सम्मेलन में यह बताया गया था कि भारत में प्रति वर्ष लगभग दो करोड़ आदमी रति रोग से ग्रस्त होते हैं ; और

(ख) यदि हाँ, तो इसके प्रति सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय

में राज्य मंत्री (श्री ब० सू० मूर्ति) : (क) तदविषयक सम्मेलन में प्रस्तुत अभिपत्रों में से एक अभिपत्र में भारत में रति-रोग से पीड़ित रोगियों की कुल संख्या अनुमानतः 2 करोड़ बतलाई गई थी न कि यह कि 2 करोड़ लोग प्रतिवर्ष इस रोग के शिकार हो जाते हैं।

(ख) चूंकि यह रोग अधि सूच्य नहीं है अतः इस रोग की वास्तविक घटनाओं की संख्या के अन्वय पर रति-रोगों की समस्या के विस्तार संबंधी ठीक-ठीक सूचना उपलब्ध नहीं है। तथापि भारत सरकार इस समस्या के प्रति सजग है तथा इस सम्बन्ध में निम्नलिखित कदम उठाये गये हैं :-

- (i) चौथी पंचवर्षीय आयोजन में रति-रोग नियंत्रण को केन्द्र पुरोनिधानित योजना के रूप में वर्गीकृत किया गया है तथा इसके अधीन राश्यों अथवा केन्द्र शासित क्षेत्रों को शत प्रति शत सहायता दी जायेगी।
- (ii) देश में दूसरे तथा तीसरे पंचवर्षीय आयोजन के दौरान पहले से ही स्थापित 142 रति-रोग क्लीनिकों के अतिरिक्त चौथे पंचवर्षीय आयोजन की अवधि में 50 और रति-रोग क्लीनिक स्थापित करने का प्रस्ताव है जिसमें से 20 क्लीनिकों की स्थापना की मंजूरी 1969-70 तथा 1970-71 में दी जा चुकी है।

Strength of class IV staff in Ministry of Defence

4525. SHRI ARJUN SINGH BHADRIA : Will the Minister of DEFENCE

be pleased to state :

(a) whether Senior Officers/Ministers of his Ministry are having 200 per cent or more Class IV staff than what they are authorised to have; and

(b) the actual deployment with each Deputy Secretary, Joint Secretary, Additional Secretary and Secretary, Ministry of Defence, Secretary Supply; Secretary Defence Production; Minister in Ministry of Defence; Minister of Defence Production and Defence Minister, with designation of Class IV Staff ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) The overall strength of Class IV staff of the Ministry is calculated on the basis of the prescribed norms. Actual deployment is based on the pattern of actual requirement from time to time. The work load both in the offices of Ministers and senior officers has been increasing. It involves movement of large number of papers to offices located in different far off buildings. To meet these needs, Class IV staff have been deployed with Ministers and some of the senior officers by internal adjustment within the sanctioned strength.

(b) A statement giving the required information is laid on the Table of the House. [Placed in library. See No. LT—4568/70].

Revised mode of repayment of housing loans

4526. SHRI HARDAYAL DEVGUN. Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the Finance Ministry had issued orders some time in 1968 revising the mode of repayment of housing loans sanctioned by the Delhi Administration ;

(b) whether the rate of interest on those loans as also reduced from 6½ per cent to 6 per cent;